

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1873  
TO BE ANSWERED ON 29<sup>TH</sup> NOVEMBER, 2019**

**HOSPITAL MANAGEMENT INFORMATION SYSTEM**

**1873. SHRI RAJENDRA AGRAWAL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government regularly conducts any quality check/audit of the district hospital data collected by Hospital Management Information System (HMIS) for better data collection and efficient service delivery; and
- (b) if so, the details thereof including the agency or organization which has been entrusted with the respective responsibility?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): Public health being a State subject, primary responsibility to provide healthcare services to citizens lies with State/UT governments. However, under National Health Mission (NHM) scheme, financial support is being provided to States/UTs for roll out of Hospital Management Information System (HMIS) based on requirements posed by States in Project Implementation Plan (PIP) proposals.

For efficient service delivery the implementation of HMIS is being periodically reviewed by the Ministry in consultation with States during various meetings including PIP, Quarterly Review Meetings (QRM) & Common Review Meetings (CRM).

However, no agency/ organisation has been entrusted with the responsibility to quality check/ audit of district hospital data.

.....